
(2024) 05 ITAT CK 0034

Income Tax Appellate Tribunal (Delhi SMC Bench)

Case No: Income Tax Appeal No. 3034/DEL/2023

Dhoom Singh Sharma

APPELLANT

Vs

ITO

RESPONDENT

Date of Decision: May 28, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 143(3), 147, 148

Citation: (2024) 05 ITAT CK 0034

Hon'ble Judges: S. Rifaur Rahman, (AM); Yogesh Kumar U.S., J

Bench: Division Bench

Advocate: Ved Jain, Om Prakash

Final Decision: Allowed

Judgement